

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 736
ANSWERED ON 17TH SEPTEMBER, 2020**

SHORTAGE OF DRIVERS

736. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that the transport and logistics sector in the country has a shortage of 22 lakh drivers;**
- (b) if so, the details thereof;**
- (c) whether the Government is considering to provide any relaxation to the drivers of medium and heavy transport vehicles; and**
- (d) if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) In order to tide over the shortage of drivers for transport and logistics sector in the country and considering that driving is more of a skill rather than possession of educational qualifications, the Government has notified GSR 681(E) dated 23rd September, 2019 to remove the condition of mandatory educational qualification required for driving

transport vehicles under Central Motor Vehicles Rules, 1989. Further, the Motor Vehicles (Amendment) Act, 2019 provides for the omission of provision under sub-section (4) of Section 9 of the Motor Vehicles Act, 1988 which prescribed for such minimum educational qualification by the Central Government.
